- (b) whether the proposal has been pending since long;
- (c) if so, the steps taken to consider the proposal; and
  - (d) the details thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI CM. IBRAHIM): (a) to (d) Doordarshan has granted script approval in respect of a serial titled "BUDDHA TRAIL" received under New Sponsorship Scheme, 1990 from M/s. Chitra Utsav, Delhi. The producer has yet to modify the pilot for final decision by Doordarshan.

As regards the serial on Load Jagannath, one proposal titled "Mohan Jyoti" received from M/s. Biswajit Productions, Bikaner in March, 1996 was carefully considered and rejected in November, 1996 as it was not found suitable for telecast.

### Criteria for selection of serials and ceiling on episodes

1143. SHRI SANJAY NIRUPAM: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) what is the criteria for selecting serials and the limit of episodes on Doordarshan;
- (b) whether it is a fact that serials like Junoon, Ajnabi, Sansar and Shriman Shrimati have been extended beyond the stipulated limit of episodes; and
- (c) if so, the names of serials granted extension during the last two years and the reasons therefor?

# THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI CM. IBRAHIM):

- (a) The selection of serials in different categories is made on the basis of their suitability and programme requirement of Doordarshan. As per the guidelines, the Selection Committee while granting approval to TV serial specifies the number of episodes which normally does not exceed 13 in case of DD-1 and 26 in case of DD-2. Extension beyond the'specified number of episodes is granted by Director General, Doordarshan keeping in view the popularity of the serial, its commercial return, quality of production and the subject requirement, etc.
  - (b) Yes, Sir.
- (c) The names of the T.V. serials granted extension during the last two years on DD-1 and DD-2 are given in the Statement.

#### Statement

[RAJYA SABHA]

List of Serials granted extension on DD-1 and DD-2

#### DD-1

1.	Sansar
2.	Neem Ka Ped
3.	Alif Laila
4.	Chandrakanta
5.	Shanti
6.	Junoon
7.	Kanoon
8.	Reporter
9.	Sabka Malik Ek Hai
10	Imtihaan

- Baap Se Bada Rupaiya 11.
- Ghutan 12.
- 13. Women of India
- Ajnabi

- 15. Swabhiman
- Disney Adventures 16.
- 17. Meri Awaz Suno
- 18. Good Morning India
- 19 Karamati
- 20. Ek Se Badkar Ek
- 21. Badla
- 22. Sukh Dukh
- 23. Tasveer
- 24. Wheel of Fortune
- 25. Dastane Hatim Tai
- 26. Zameen Aasman
- 2.7 Meri Pasand
- 28. P.A. Sahib

24.

25.

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33.

34

Valley of the Dolls

Supernumber Syber Squad

Rimba's Island

Vansh

Marshal

Aarzoo

Gumrah

.4mkhen

Virasat

All the Best

Dhun Dhamaka

1.	Shriman Shrimati	35.	Batman
2.	Imtihaan	36.	Disnney club
3.	Dard	37.	Deenis the Mennis
4.	Alice in Wonderland	38.	Mahabharat
5.	Ajnabi	39.	Priya Tendulkar Talk Show
6.	Shri Krishna	40.	Lehrein
7.	Supterhit Muqabala	41.	Vijay
8.	Mirch Masala	42.	Tu Tu Main Main
9.	Surf Dhamaka	43.	A Mouthful of Sky
10.	Junoon	44.	Disney's Little Murmaid
11.	Reporter	45.	Jai Hanuman
12.	Hello Henko	46.	Saraab
13.	Zameen Aasman	47.	Sahara
14.	Sangeet Sitare	48.	Sahil
15.	Jaldi Jaldi	49.	Metro Club
16.	Kabhi Ye Kabhi Woh	50.	Patjhad
17.	Gillette World Sports Special	51.	Darkning Duck
18.	A Few Rupees More	52.	Blossom
19.	Top Job Show	53.	Raja Aur Rancho
20.	Star Show	54.	Health Today
21.	Kishmat	55.	Heads & Tails
22.	Bhakti Sagar	56.	Zara Dekho To Inka Kamal
23.	Show Theme	57.	Flint Stones

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68.

Tom & Jerry

Aladdin

Phantam

Spiderman Super Book

Kingdom Adventure

Boy Meets World

Green Teen Quiz

Chip & Dale

Lamhe

DD-2

## **Constitution of the Broadcasting Authority** of India to Regulate TV and Radio Services

## 1144. SHRI RAMDAS AGARWAL: SHRI AKHILESH DAS:

Will the Minister of INFORMATION AND BROADCASTING he pleased to state:

(a) whether the union cabinet has accorded approval to the proposed broadcasting laws and the constitution of the Broadcasting Authority of India to regulate television and radio services in the country;

(b) if so, by when the Broadcasting Authority Bill is likely to be introduced in Parliament with main features thereof:

He Man & The Master of Universe

(c) whether Government's attention has also

been drawn to an article under the heading Media Policy-Censorship through backdoor

published in the Hindustan Times dated the 10th February, 1997, if so, Government's reaction thereto: and

(d)whether due weightage will be given to quality-programmes, cultural values etc., details thereof?